

National Company Law Tribunal

Allahabad Bench

CP No. 93(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY : Bijnor Engg. Pvt. Ltd.

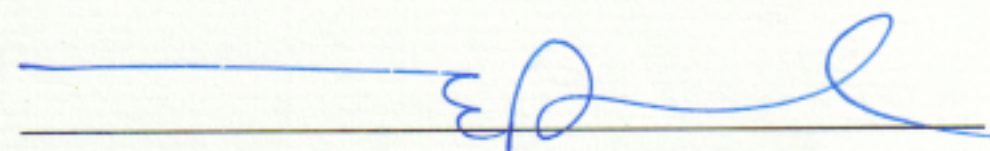
SECTOR OF THE COMPANIES ACT: SECTION 397/398 of the Companies Act, 2013

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. .				
2.				

Order Dated 15.03.2017

CP No. 93(ND)/2015: Bijnor Engg. Pvt. Ltd.

Parties are represented by their respective counsel. An affidavit on behalf of the petitioner's side is filed stating such the mediation and arbitration proceeding are in progress as the matter was referred to mediation with the consent of both the parties. The case is at the stage of filing of rejoinder, to the company petition. The same has already been filed on behalf of the petitioner. Hence the case is now reached at the stage of final hearing. The parties are advised to expedite the mediation/arbitrator proceeding. The case is now fixed for reporting settlement or for final hearing on 14th April, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)